



Declaration of Assets and Liabilities

Year: 2024-25

I, Bikram Kumar, Son of Birendra Prasad, aged 29 years, belonging to Biha Legislative Assembly Secretariat service and persently working as Assistant Section Officer giv herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse an dependant*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name Nibha kri.	Dependant-1 Name Birendra Prasad	Dependant-2 Name Kanti Devi	Dependant -3 Etc. Name
(i)	Cash	12,000/-	15,000/-	4,000/-	1,000/-	NIL
(ii)	Deposits in Bank, Financial Institutions And Non-Banking Financial Companies	1.SBI A/c-31975944199 Amount Rs.20,213/- 2. Airtel Payments Bank A/c-9852907774 Amount-Rs. 1000/-	2000/-	1. UBI Amount- Rs.3000/- 2. Axis Bank Amount- Rs. 1500/-	1. MBGB Amount- Rs.3500/-	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC policies, etc.	SBI Life Smart Swadhan Plus Series 2 Amount-23944/- (Yearly)	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	Two Wheeler BR-01EX-9713 Four Wheeler BR-01FL-3918	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	Gold- 25gm	Gold- 40gm Silver- 100 gm	NIL	Gold- 15 grm Silver-60 grm	NIL
(vii)	Other assets, such as values of claims/interests	FREEZE, WASHING MACHINE, LED TV Etc.	NIL	NIL	NIL	NIL

Note: Value of Bonds/shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

1093

* Dependant here means a person substantially dependant on the income of the employee.

30/01/2025

<u>Details of Immovable assets</u>
(Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated)

Sr. No.	Description	Self	Spouse Name(S) Nibha Kri.	Dependant-1 Birendra Prasad	Dependant- 2 Kanti Devi	Dependant- 3 Etc. Name
(i)	Agricultural Land -Location(s) -Survey number(s) -Extent(Total measurment) -Current market value	Ancestral land in village	NIL	Ancestral land in village	NIL	NIL
(ii)	Non-Agricultural Land -Location(s) -Survey number(s) -Extent(Total measurment) -Current market value	Ancestral land in village	NIL	Ancestral land in village	NIL	NIL
(iii)	Buildings(Commercial and residential) -Location(s) -Survey/door number(s) -Extent(Total measurment) -Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	House/Apartments etcLocation(s) -Survey/door number(s) -Extent(Total measurment) -Current market value	2177 Sqr.ft. Kharanti, Obra, Aurangabad (Paternal)	NIL	NIL	NIL	NIL
(v)	Others(Such as interest in property)	NIL	NIL	NIL	NIL	NIL

I give herein below the details of my liabilities/overdues to public financial institutions and government dues:-

(Note: Please give seperate details for each item)

Sr. No.	Description	Name & Address of Bank/Financial Institutions(s)/Department(s)	Amount outstanding as on 30-01-2025 Rs. 10,31,789/- Rs. 2,96,523/-	
(a)	(i) Loan from Banks	SBI, BVM Branch, Patna SBI, Gola Road, Patna (Car Loan)		
	(ii) Loan from financial institutions	NIL	NIL	
	(iii)Government Dues:(a) dues to departments dealing with government accommodation	NIL	NIL	
	(b) dues to departments dealing with supply of water	NIL	NIL	
	(c)dues to departments dealing with supply of electricity	NIL	NIL	

30/01/2025

	(c)dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport(including aircraft and helicopters)	NIL	NIL
	(f)Other dues, if any	NIL	NIL
(b)	(i)Income Tax including surcharge[Also indicate the assessment year upto which income Income Tax Return filed. Give also Permanent Account Number(PAN)]	INCOME TAX PAID- 62020/- (ASSESMENT YEAR-2024-25) PAN NO ENRPK4508M	NIL
	(ii)Wealth Tax[Also indicate the assessment year upto which Wealth Tax Return filed.]	NIL	NIL
	(iii)Sales Tax[Only in case of proprietary business]	NIL	NIL
	(iv)Property Tax	NIL	NIL

C. Personal Detail

Place: Patna.

Date: 30.01.2024

GPF/CPF/PRAN No. :-110144056529 Gender Male :-Date of Birth :-Class/Group B Cadre **SECTION** ASSISTANT **OFFICER** :-(BIHAR VIDHAN SABHA) Home District AURANGABAD :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Bikram Kumar.

Name of Employee : BIKRAM KUMAR

Designation: ASSISTANT SECTION OFFICER

Department: Bihar Legislative Assembly Secretariat.

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computertyped (single side) in prescribed formate.

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